- 9. केन्द्रीय-संरक्षण प्राप्त स्मारकों में मूर्तियों के पूर्ण प्रलेखन के लिए भारत के सर्वेक्षण द्वारा एक प्रावस्थावार कार्यक्रम तैयार किया जा रहा है। प्रलेख से चुराई गई मूर्तियों की पहचान करना सुगम होगा तथा कला कृतियों की तस्करी को रोका जा सकेगा। इस प्रयोजन के लिए आवश्यक कर्मचारियों की स्वीकृति दे दी गई है।
- 10. सीमा-शुल्क कर्मचारियों को प्राचीन वस्तुओं की पहचान के लिए सेवाकालीन प्रशिक्षण देने का प्रस्ताव है तािक वे उन स्थानों पर जहां से उनकी भारत से बाहर तस्करी के प्रयत्न किये जाते हैं, पता लगा सकें। प्राचीन वस्तुओं की विदेशों को तस्करी को रोकने के लिए सीमा-शुल्क प्राधिकारियों की सहायता के लिए महत्वपूर्ण हवाई अड्डों तथा बन्दरगाहों पर नियुक्त करने के लिए भारतीय पुरातत्व सर्वेक्षण की संख्या पर उप अधीक्षण पुरातत्ववेत्ताओं के छः पद स्वीकृत किये गये हैं।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) 601, 675 and 906 pieces of sculpture are reported to have been stolen during the years 1969, 1970 and 1971 respectively. We have no definite indication how many of these might have been smuggled abroad.

(b) The main reason behind thefts of the idols etc. is the hope of monetary gain by the dealers in anteques and their agents. Involvement of international gangs has not come to notice. Some of the steps taken by various authorities for prevention of thefts and smuggling are mentioned in a statement laid on the Table of the House.

STATEMENT

Steps taken by various authorities for prevention of the fts and smuggling

- 1. Export of all works of art has been restricted.
- 2. With a view to tightening up the control over the nefarious activities of unscrupulous art dealers, a comprehensive lagislation on the subject "The antiquities and the Art Treasure Bill 1972" has been drafted by the Ministry of Education. It seeks to regulate the trade in antiquities and prevent smuggling and fraudu-

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lant dealings pertaining to the precious cultural properties.

- 3. The CBI has commenced the maintenance of the central record of crimes, criminals and property involved in cases of this category.
- 4. The assistance of the Secretary-General ICPO, Interpol, Paris has been sought to compile a list of all foreign dealers and collectors of art objects for use by the custom authorities.
- 5. Security measures at the museums, important temples and places of archaeological interest have also been tightened.
- 6. Watch and Ward staff of centrally protected monuments has been strengthened.
- 7. State Governments have been requested to provide police guards at selected museums and monuments under the Archaeological Survey of India.
- 8. As soon as cases of thefts are detected, intimation is also sent to the Export Advisory Committees and Customs authorities at major ports to watch out for the stolen antiques being smuggled out of the country.
- 9. In order to have complete documentation of sculptures at centrally protected monuments a phased programme is being drawn up by the Survey of India. Documentation will facilitate the identification of stolen sculptures and will check smuggling of art objects. Necessary staff has been sanctioned for this purpose.
- 10. It is proposed to give in service training to customs staff for identifying antiques, so that they may be able to detect where efforts are made to smuggle them out of India. Six posts of Deputy Superintending Archaeologists have been sanctioned on the strength of the Archaeological Survey of India for being posted at important air and sea ports to help custom authorities in checking smuggling of antiques to foreign countries.]

INDUSTRIES IN WEST BENGAL

*254. SHRI SARDAR AMJAD ALI :
SHRI PRANAB KUMAR
MUKHERJEE :
SHRI K. B. CHETTRI :
DR. R. K. CHAKRABARTI :

Will the Minister of INDUSTRIAL DEVE-LOPMENT be pleased to state:

(a) whether in view of the changed political atmosphere in the State of West Bengal,

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Government propose to set up any new Industrial Undertakings in that State in the public sector;

- (b) if not, the reasons therefor; and
- (c) whether Government propose to set up any public sector industry in that State during the next Plan period?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY): (a) and (b) In addition to the provision made for the completion/ expansion of continuing projects like Durgapur Fertilisers, Durgapnr Steel Plant and Alloy Steel Plant, Hindustan Cables, National Instruments etc., the Fourth Plan provided for the establishment of the following new Central industrial projects in West Bengal:-

- 1. Haldia Refinery.
- 2. Haldia Fertilisers.

The Central investment in West Bengal which was originally envisaged at Rs. 112 crores during the Fourth Plan, has been stepped up to Rs. 121 crores as a result of the midterm appraisal of the Fourth Plan,

(c) Preliminary work regarding the formulation of the Fifth Plan has just been initiated. It is too early to say which specific schemes will be included in the Central sector during the 5th Plan.

*255. [Transferred to the 23rd May, 1972].

चौथी योजना के दौरान आत्म निभर्रता की प्राप्ति

*256. श्री ना० क० शेजवलकर: श्री प्रेम मनोहर:

क्या योजना मंत्री यह बताने की कृपा करेंगे कि:

- (क) वर्तमान चौथी पंचवर्षीय योजना के दौरान समयबद्ध आत्मनिर्भरता प्राप्त करने के लिए क्या कोई विशेष पग उठाये गये है अथवा उठाये जाने का विचार है ; और
 - (ख) यदि हां, तो उनका ब्यौरा क्या है ?

†[ATTAINMENT OF SELF SUFFICIENCY DURING FOURTH PLAN

*256. SHRI N. K. SHEJWALKAR: SHRI PREM MANOHAR:

[18 MAY 1972]

Will the Minister of PLANNING be pleased to state.

- (a) whether specific steps are being taken or proposed to be taken for attaining time self-sufficiency during the current Fourth Five Year Plan: and
 - (b) if so, the details thereof?[1 1 7 174

योजना मन्त्रालय में राज्य मंत्री (श्री मोहन धारिया): (क) और (ख) एक विवरण सभा-पटल पर प्रस्तुत है।

चौथी योजना का लक्ष्य यह है कि योजना अवधि के अन्त तक शुद्ध विदेशी सहायता को घटाकर 1968-69 के स्तर से आधा कर दिया जाय और इसके बाद जितनी जल्दी हो सके इसे बिलकुल ही समाप्त कर दिया जाय। इसमें 1971 तक खाद्यान्नों के रियायती आयात की समाप्त करने की वात भी कही गई थी और यह लक्ष्य पहले ही प्राप्त किया जा चुका है। चौथी योजना मे निर्यात मे 7 प्रतिशत की मिश्रित दर से वृद्धि करने का जो स्पष्ट उद्देश्य रखा गया था वह योजना के प्रथम तीन वर्षों मे ही प्राप्त किया जाचका है।

योजना में निहित निर्यात लक्ष्यों को प्राप्त करने के लिए जो विविध पग उठाये जा रहे है. उनमें है पटसन और सूती कपड़ा जैसे निर्यात-उन्मुख उद्योगो का आधनिकीकरण, प्रतिस्पर्धात्मक मुल्यों पर निर्यात की जाने वाली वस्तओ की उपलब्धि सुनिश्चित करना, क्षमता के भरपूर उप-योग की दिक्कतों को दूर करना, दूर्लभ कच्चे माल को प्राथमिकता देना तथा उनका अधिक आवंटन करना और संस्थागत गठन का सुद्ढीकरण, आदि । 1972-73 की वार्षिक योजना मे कपास. कच्चा पटसन और तिलहनो के विशेष उत्पादन कार्यक्रमों को शामिल किया गया है। ये निर्यात सवर्धन करने और आयात में कमी करने, दोनों

^{†[]} English translation.